

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(Pt.)/3545/A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati high Court,  
Kohima Bench, Kohima.

Dated Guwahati, <sup>12</sup>18 August, 2021.

Sub:- Casual leave.

Ref:- Your Note, dated 16.08.2021

Sir,

With reference to the above, I am directed to inform you that Shri Inalo Zhimomi, Principal District & Sessions Judge, Kohima, has been granted casual leave on 16.08.2021.

Shri Zhimomi may be informed accordingly.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo no.HC.VII-108/2011(Pt.)/3546/A. dtd. --- 18.8.2021  
Copy to:

✓ 1. The Project Manager, Gauhat High Court, Guwahati

  
**JT.REGISTRAR (VIGILANCE)**

Edon